

**ANNEXURE-7**  
**Name of the Corporate Debtor: M/s Independent TV Limited**  
**Date of commencement of CIRP: 26.02.2020**  
**List of creditors as on: 05.11.2020**  
**List of operational creditors (Government dues)**

[Amount in Rs.]

Sl. No.	Details of Claimant			Details of claim received				Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, If any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable								
1	GST	AC/DC GST CENTRAL EXCISE, DIVISION 1, PUDUCHERY	-	14.09.2020	19,869/-	19,869/-	OC	No	NA	No	No	NA	NA	0	0	NA			
2	GST	BY COMMISSIONER OF COMMERCIAL TAX, GST DIVISION 6, BANGALORE	-	19.10.2020	37,25,963/-	35,24,079/-	OC	No	NA	No	No	NA	NA	2,01,884/-	2,01,884/-	NA			
3	GST	Joint Commissioner, Directorate of Commercial Taxes, West Bengal, Colcutta	-	18.09.2020	1,14,62,458/-	1,14,62,458/-	OC	No	NA	No	No	NA	NA	0	0	NA			
4	GST	Tapan Kumar Sarangi, CT & GST Officer, Bhubaneswar III, Bhubaneswar	-	13.08.2020	5,32,915/-	5,32,915/-	OC	No	NA	No	No	NA	NA	0	0	NA			
5	GST	Office of Asstt Commissioner of CGST, Division SCO 407-08, Panchkula	-	11.09.2020	1,74,936/-	1,74,936/-	OC	No	NA	No	No	NA	NA	0	0	NA			
<b>TOTAL</b>					<b>1,59,16,141/-</b>	<b>1,57,14,257/-</b>								<b>2,01,884/-</b>	<b>2,01,884/-</b>				

